(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	31	400574853204.92	31	392797712682.35	90.83	0	7777140522.57	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	5	16917108873.20	5	7463708728.11	1.73	0	9453400145.09	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	6869170281	5	0		0	6869170281	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	2	2663719	2	558250.20	0.00	0	2105468	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	5	5625483115	5	81423322	0.02	5008906122	9453400145.09	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	112	36917202104.44	112	32088303873.89	7.42	9691520473.18	593920853.52	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	14	10933075	14	5348920	0.00	0	5584155	0	Annexure 9
Total		174	466917414372.56	174	432437055776.55	100.00	14700426595.18	25236475096.18	0	